THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI SHER SINGH): (a) Yes, Sir.

- (b) Under the Partial Financial Assistance Scheme, small interest bearing loans are granted to Indian students abroad who are in genuine and immediate need of monetary help. These loans are granted by the Indian Missions concerned out of the funds placed at their disposal for this purpose by the Government of India every year, to help tide over unexpected shortage of funds or for return passage cost. In all 354 students, including 33 students in the U.S.A., were helped during the last five years, under this Scheme.
 - (c) Does not arise.

TOURIST FACILITIES FOR UNCTAD REPRESENTATIVES

3266. SHRI SHIVA CHANDRA JHA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that there were not good tour facilities for visiting places of tourist interests for the UNCTAD Delegates participating in New Delhi:
 - (b) if so, the reasons therefor; and
- (c) the facilities provided and how they were availed of by the UNCTAD representatives, country-wise?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) to (c), No, Sir. All agencies concerned with the provision of tour facilities, namely, travel agents. Indian Airlines Corporation, and Railways have made special arrangements for tours by the UNCTAD delegates to places of tourist interest. These agencies have set up counters at Vigyan Bhavan, and the IAC at Ashoka Hotel and Palam Airport also, for booking tours for the delegates. Brochures listing special tours were brought out by the Railways and by the Travel Agents. The Railways ran a special package tour to Khajuraho, while IAC is operating special flights to Nanda Devi, Khajuraho, Banaras etc. on weekends.

It is estimated that more than 1,000 delegates availed of tours by air, rail and road, but a country-wise breakdown is not available.

AIR TALKS WITH THAILAND

3267. SHRI D. C. SHARMA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether India have invited Thailand to resume talks on the flying rights of their national airlines which broke down during November, 1967;
- (b) if so, the nature of the reply received: and
 - (c) the progress made in this regard?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):(a) Yes, Sir.

(b) and (c). The invitation has been accepted, though the exact date of the visit of the Thai Delegation is yet to be confirmed.

AIR-CONDITIONED BUS BY TOURIST DEPARTMENT

3268. SHRI D. C. SHARMA: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

- (a) whether it is a fact that the air-conditioned bus run by the tourist department in Delhi on conducted tours has not been on the road for the past several months for want of spare parts causing a great inconvenience to foreign tourists;
- (b) if so, the reasons for delay in obtaining the spares and the action taken for this negligence on the part of the persons responsible for the same;
- (c) whether it is also a fact that on holidays when the number of buses is more than three on the road, some of them run without guides and some without mikethus causing great inconvenience to tourists; and
- (d) if so the steps proposed to be taken to remedy the above ills?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN): (a) and (b). No air-conditioned bus is run by the Department of Tourism on conducted tours in Delhi. The Delhi Transport Undertaking is, however, running such a bus, which had to be withdrawn for repairs on 24th May, 1967, and was again put on the road, after being declared road-worthy, on the 16th November, 1967.

(c) and (d). All the buses run by the Undertaking for conducted sight-seeing tours

are fitted with public-address system. Sometimes, particularly on Sundays and holidays, the Undertaking finds it difficult to provide guides at short notice for each additional bus. However, all the tourist buses move in a convoy and even if guides are not available on every one of them, those, who are available, conduct all the tourists at various monuments collectively.

STRIKE BY TRANSPORT WORKERS IN HARYANA 3269 SHRI SHRI CHAND GOEL: Will the Minister of TRANSPORT AND SHIP-PING be pleased to state:

- (a) whether it is a fact that transport workers of Haryana State observed a complete strike on the 8th and 9th February 1968 creating a complete deadlock of road transport in Haryana;
- (b) if so, the estimated loss resulting therefrom: and
- (c) the main demands of the transport workers and the action taken to meet the same?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRJ BHAKT DARSHAN): (a) to (c). The required information is being collected from the Government of Haryana and will be laid on the Table of the Sabha, when received.

ENQUIRY AGAINST R. K. PURAM POLICE STATION

3270. SHRI GANESH GHOSH: SHRI BHAGABAN DAS: SHRI SATYA NARAIN SINGH: SHRI P. RAMAMURTI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the Deputy Inspector General of Police ordered an enquiry against the Ramakrishna Police Station New Delhi for registering a kidnapping case on the 13th December,
- (b) if so, whether the enquiry has been completed;
 - (c) the details thereof; and
 - (d) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHARAN VIDYA SHUKLA): (a) to (d). An enquiry was held on a complaint dated 13-12-67 by a resident of R. K. Puram alleging that the local Police had not registered a case on a report lodged by him about the kidnapping of his daughter. The enquiry revealed that no such report was lodged.

However, the same person lodged a complaint at Police Station R. K. Puram, subsequently that his daughter had left his house on 23-1-68 and he had not been able to trace her. A case u/s 363 IPC was registered by the Police. The girl was traced and was found to have gone away with another person to Gurgaon. The concerned individual has been arrested and the case is under investigation.

COASTAL NATIONAL HIGHWAY 3271, SHRI D. R. PARMAR:

SHRI RAMCHANDRA J. AMIN: SHRI R. K. AMIN:

Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

- (a) whether Government are aware of the report which appeared in the newspapers in Gujarat that the Government of Gujarat have put proposal for the construction of coastal National Highway around the coast of Guiarat: and
- (b) if so, Government's reactions thereto?

THE DEPUTY MINISTER IN THE OF AND MINISTRY TRANSPORT SHIPPING (SHRI BHAKT DARSHAN): (a) and (b). The press report has not come to the notice of Government so far. But the State Government have been pressing for Central financial assistance for a coastal highway. Though this is primarily their concern, yet the data supplied by them in this connection is being examined. A decision however, can be taken only after the Fourth Plan has been finalised.

दिल्ली में हत्या के मामले

32**72. भी य० द० शर्माः** भी रा०स्व० विद्यार्थी : भी नारायण स्वरूप शर्मा: भी कंबर लाल गफ्त: श्री जगन्नाथ राव जोशी:

नया गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) पिछले एक वर्ष में दिल्ली में कितनी हत्याएं हुई हैं, जिनका पता नहीं सगाया गया